

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 7<sup>th</sup> September, 2021

**HC.XI-07/2021/151/RC ##** In suppression of all previous orders, the Gauhati High Court has been pleased to amend FORM NO. 5 (Criminal), Rule 6 (2) of Chapter XI of Rules of the Gauhati High Court in the following manner:

***Line No. 7-9 shall be substituted as follows:***

*We direct that the accused/petitioners/appellants named ..... be at once released if accused/petitioner(s)/ appellant(s) is/are not wanted/required in any other case; complying the provision as laid down U/S 437(A) CrPC,*

***In line 22, the word "Judge" shall be replaced by the word "Registrar" as follows:***

Dated the ..... Registrar

***Line No. 27-29 shall be substituted as follows:***

*\* An acknowledgment of the receipt of the Court's order by E-Mail/Fax/telegraph is requested. The actual date of surrender or release must be reported within a week of the receipt of this.*

By Order,

Sd/- Raktim Duarah

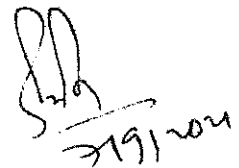
**REGISTRAR GENERAL**

**Memo HC.XI-07/2021/152-168/RC**

**Dated 07.09.2021**

Copy to:

1. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

  
Sd/-  
7/9/2021

2. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
6. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The Joint Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati
9. The Deputy Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati
10. The District and Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar / Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/ Baksa/Charaideo/Hojai.
11. The Chief Judicial Magistrate, \_\_\_\_\_.
12. The Deputy Director (Printing & Stationary), Assam Govt. Press, Bamuni maidam, Guwahati-21.(He is requested to publish the Notification in the next issue of the Assam Gazette)
13. The Project Manager, Gauhati High Court, Guwahati, (He is requested to upload the notification in the High Court website.)
14. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
16. The AO(J), \_\_\_\_\_, Gauhati High Court, Guwahati
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**  
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